

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT-III

15. M.A. 3776/2019

IN

C.P.(IB)-94(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **06.01.2020**

NAME OF THE PARTIES: Innovative Technomics Private Limited

v/s.

Phoenix Frectors Private Limited

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

At the request of the Resolution Professional, list this matter on
14.02.2020.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)